

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WATERMARKE VILLAS PRIVATE LIMITED PARTICULARS		
1	NAME OF CORPORATE PERSON	Watermarke Villas Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/03/2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70100TG2007PTC053210
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4 th Floor, Gumidelli Commercial Complex 1-10-39 to 44, Old Airport Road, Begumpet, Hyderabad TG 500016
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th August, 2020
7	NAME	Mr. Raja Mogili Amirisetty
	ADDRESS	12-13-691/4, Nagarjuna Nagar, Tarnaka, Secunderabad-17, Telangana
	EMAIL ADDRESS	dr.arm1957@gmail.com
	TELEPHONE NUMBER	9912312193 / 9615444999
	REGISTRATION NUMBER OF LIQUIDATOR	IBBI/IPA-002/IP-N00878/2019-2020/12772
8	LAST DATE FOR SUBMISSION OF CLAIMS	27 th September, 2020

Notice is hereby given that the Watermarke Villas Private Limited has commenced voluntary liquidation on 28th August, 2020.

The stakeholders of Watermarke Villas Private Limited are hereby called upon to submit a proof of their claims, on or before 27th September, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Place: Hyderabad	
Date: 28/08/2020	Raja Mogili Amirisetty Insolvency Professional IBBI/IPA-002/IP-N00878/2019-2020/12772 Liquidator appointed by the Members of the Company
	